

ITEM NO.14 COURT NO.5 SECTION IIIA
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 11168/2011

COMMISSIONER COMMERCIAL TAX, UP

Appellant(s)

VERSUS

DHAMPUR SUGAR MILLS LTD. & ANR.

Respondent(s)

(Office report on default)

Date : 22/09/2016 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

[IN CHAMBERS]

For Appellant(s) Mr. Abhinav Malik,Adv.

Mr. Ravi Prakash Mehrotra,Adv.

For Respondent(s) Mrs V. D. Khanna,Adv.

Ms. Sujata Kurdukar,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Delay in filing affidavit of valuation is condoned.

(SAPNA BISHT)

(RAJINDER KAUR)

SR. P.A.

COURT MASTER